

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-397 & IA-398 of 2014 in
DFR-2260 of 2014**

Dated : 14th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

Elegant Casting Pvt. Ltd. & Ors. ... Appellant(s)

Versus

**Joint Electricity Regulatory Commission ... Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Rohit Rao N.

Mr. Bindusara

Counsel for the Respondent(s) : Mr. Anish Garg (Rep.) for JERC

ORDER

**IA-397 of 2014
(Appl. for leave to file the Appeal)**

It is submitted by the learned counsel for the Applicant/Appellant that they were not the parties in the proceedings before the Joint Electricity Regulatory Commission. Therefore, they filed an Application seeking for leave to file this Appeal.

We have heard the learned counsel for the Applicant as well as the Representative appearing on behalf of the Joint Electricity Regulatory Commission.

The Application is allowed.

IA-398 of 2014
(Appl. for condonation of delay)

This is an Application to condone the delay of 77 days in filing the Appeal against the main Order dated 05.05.2014.

The reason for the delay is that the Order has been communicated to them belatedly and only after getting the bills, they came to know about the Orders and they have prepared the Appeal and filed the same before this Tribunal on 04.09.2014, that was how the delay was caused.

Even though we are not satisfied with the reasons, we deem it appropriate to condone the delay on payment of some costs. Accordingly, the Applicant is directed to pay the cost of Rs.50,000/- (Rupees fifty thousand only) to a charitable organization, namely, “***Alzheimer’s & Related Disorders Society of India (ARDSI), Delhi Chapter, RZ -62/9, Tughlakabad Extension, New Delhi – 110019***” on or before 28.11.2014

After receiving the compliance report, the Registry is directed to number the Appeal and post for Admission on **01.12.2014**.

(T. Munikrishnaiah)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson